

**Reporting by a surety under regulation 6(2)
of Foreign Exchange Management (Guarantees) Regulations, 2025**

Sr.No.	Parameter	Details
A.	Details to be reported at the time of issuance of guarantee	
1.	Name of the surety	
2.	PAN of surety	
3.	LEI of surety	
4.	Category of surety	a. Bank b. Other financial institution c. Parent of the principal debtor d. Group entity of the principal debtor e. Others. (please specify) _____
5.	Type of guarantee	a. Financial b. Performance
6.	Name of principal debtor	
7.	Residential status of principal debtor	a. R b. NR
8.	Major activity of principal debtor (as per NIC 2008)	NIC code:
9.	Name of creditor	
10.	Residential status of creditor	a. R b. NR
11.	Category of creditor	a. Bank b. Other financial institution c. Others. (please specify) _____
12.	Underlying transaction between principal debtor and creditor	a. Fund based facility b. Non-fund based facility c. Overseas Investment d. Export/ Import e. Others. (please specify) _____
13.	Amount of guarantee	In currency of issuance: In INR:
14.	Issue date	__ / __ / __ (dd/mm/yyyy)
15.	Validity date	__ / __ / __ (dd/mm/yyyy)
B.	Details to be reported at the time of invocation of guarantee	
16.	Date of invocation	__ / __ / __ (dd/mm/yyyy)
17.	Invocation amount	In currency of issuance: In INR:
18.	Date of remittance	__ / __ / __ (dd/mm/yyyy)

Signature of the Authorised official of the surety				<u>Stamp/ seal</u>
Name & designation of the Authorised Official				
Place		Date		
Telephone No.		Email		